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Title: Regarding meeting demands of the University and college teachers.

DR. THOKCHOM MEINYA (INNER MANIPUR): Madam, today All India Federation of University and College Teachers Organisation and the Federation of Central University Teachers Association are having a mass strike here in Jantar Mantar. Thousands of teachers are there together. Their demands are twelve but among them, three important demands are (i) immediately constitute the UGC Seventh Pay Review Committee; (ii) grant MHRD approval for amendment to Ph.D Regulation of 2009; and (iii) UGC decision on the 3rd Amendment of the UGC Regulation 2010.

Madam, since I belong to the Federation and at the same time, I was teaching in university colleges for more than 30 long years, I know their demands are not unjustified. So, I urge upon the Union HRD Minister who is also present here to kindly have an audience with the representatives of the All India Federation of University and College Teachers Organizations and Federation of Central University Teacher Association. `

12.47 hours

MATTERS UNDER RULE 377 *

HON. SPEAKER: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Members, who have been permitted to raise matter under Rule 377 today and are desirous of laying them, may personally hand over text of the matter at the Table of the House within 20 minutes.

Only those matters shall be treated as laid for which text of the matter have been received at the Table within the stipulated time and the rest will be treated as lapsed.